

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 321/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Sunil Beriwal -Vs- Bhootnath Consultancy Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *VIKASH SINGH, Adv* *Operation Credit* *Vikash S.L*

ORDER

Ld. Counsel for the petitioner made a request for adjournment on the ground that there are chances of settlement between the parties. Prayer is allowed.

List on 10/11/2017 for admission.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)